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Court No.1

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration O.A. No.205 of 1988.

Hari Om Applicant

Versus

Union of India & Others. Respondents.

Hon. Ajay Johri, A.M.

Hon. G.S. Sharma, J.M.

This is an application under Section 19 of the Administrative Tribunals Act XIII of 1985 challenging the order dated 8.1.1988 issued by the D.P.O. Allahabad posting the applicant to Kanpur on promotion as Helper Khalasi. The learned counsel for the applicant has submitted that the applicant has given an application on 20.2.1988 refusing his promotion but the same, according to Shri A.V. Srivastava, learned counsel for the respondents, has not been received in the office as yet. Shri Satish Dwivedi, learned counsel for the applicant undertakes to submit another copy of the application to the respondents who will take action on the refusal of the promotion from the date of the receipt of the copy of the application. Shri Dwivedi does not press for any other relief in view of the refusal of the promotion. The application is disposed of finally with the above directions.

S. Sharma
Member (J)

S. Sharma
Member (A)

Dated the 22nd March, 1988

RKM